NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 466 /(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. GRAND FOUNDRY LTD.

SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

Common Order CSA 466/230-232/NCLT/MB//MAH/2017 CSA 467/230-232/NCLT/MB//MAH/2017

None present. List this matter for hearing on 27.4.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)